SHRI S. D. MISRA: Sir, the Society was created in Pakistan and had its headquarters at Lahore. After partition, all that we know about the Government securities is that the Society holds seven securities amounting to Rs. 3,95,000 plus there are some other loans given to the Calcutta Corporation and the new Howrah Bridge Project of another Rs. 1,50,000. And the total assets today with the Society, that are visible, are just over Rs. 8,00,000, and the total claims are Rs. 14,00,000.

SHRI M. P. BHARGAVA: May I know what the total claims at present are? Rupees twenty lakhs?

SHRI S. D. MISRA: I said, the total claims are about Rs. 14,00,000.

*223. [The questioner (Shri Niranian Singh) was absent. For answer, vide vols. 1460-61 infra.]

UPGRADATION OF POSTS OF S.MS, AND A.S.Ms.

- •224. SHRI A. B. VAJPAYEE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the orders issued on the recommendations of the Sankar Saran Tribunal with regard "to the upgrading of posts of Station Masters and Assistant Station Masters on the Railways have not so far been fully implemented; and
- (b) if so, what are the reasons for the delay and what steps have been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) On some Railways, the orders have been fully implemented. On the others, the orders are in the process of implementation

(b) Delay is due to finalisation of stationwise distribution of posts of different grades of Station Masters and Assistant Station Masters being

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under examination. The Railway Administrations are being asked to finalise the implementation of the orders early.

to Questions

SHRI A. B. VAJPAYEE: May I know the names of the Railways on which this award has not been fully implemented?

SHRI S. V. RAMASWAMY: Those other than the South-Eastern and Western.

SHRI A. B. VAJPAYEE: May I know who is responsible for the delay in implementing this award?

SHRI S. V. RAMASWAMY: There is no question of fixing any responsibility. There are many difficulties because the percentage of higher grades has been reduced and the percentage of lower grades has been increased. This involves the question of downgrading some stations, and we have to work out those details.

SHRI A. B. VAJPAYEE: Am I to understand that the difficulties are all particularly in regard to these two Railways and that difficulties in other Railways were not faced?

SHRI S. V. RAMASWAMY: The other Railways have got their own difficulties. They have represented to us and it is under the examination of the Board.

SHRI A. B. VAJPAYEE: In view of the widespread resentment in regard to the recommendation of the Sankar Saran Tribunal in this particular category, will the hon. Minister consider the desirability of inviting the representatives of this category to thrash out the entire matter?

SHRI S. V. RAMASWAMY: We have accepted it and we are trying to implement it. Two Railways, as I said, have implemented it already. So far as the North-Eastern and the Northeast Frontier Railways are concerned, it will be done very quickly. On the Central, Eastern, Northern

and Southern Railways, these orders have not been implemented as a number of higher grade posts in the cadres of Station Masters and Assistant Station Masters are required to be down-graded if these orders are implemented, and to avoid downgrading of posts, the Central Eastern and Southern Railways have already written to the Railway Board sepa-rate'y and the papers are under consideration.

DEEP-FREEZE CABINET AT CENTRAL DAIRY, DELHI

*225. SHRI KRISHNA CHANDRA: Will the Minister of FOOD AND AGRICULTURE be pleased to refer to a news item "Milk Mess" under the heading "Letters to the Editor" published on page 2 in the "Patriot" of July 25, 1963 and state:

- (a) whether the deep-freeze cabinet for storing ice-cream and other milk products Ior sale at the milk shop in the Central Dairy of the Delhi Milk Scheme had been out of order for the last three months; and
- (b) whelher any enquiry has been conducted into the allegations contained in the news item?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) Yes; it may be stated, however, that the deep-freeze cabinet is used for storing ice-cream only and not other milk products. A separate refrigerator has been provided for storing m^k, both pasteurised and flavoured, and butter, and has been regularly in use, so that these products have always been available for sale.

(bi Yes; except for non-availability of icecream, the allegations are not correct.

SHRI KRISHNA CHANDRA: May I know, Sir, whether the sale of ice-

cream in the Central Dairy remained stopped during all these three months?

SHRI A. M. THOMAS: Sir, this is a stall which is close to the Central Dairy. We have got as many as 10 stalls. If ice-cream was necessary it could certainly be had from the main building which was only IOO tt. from this milk stall, I may a'so submit. Sir, that during April 1963, before this cabinet went out of order, the total value of the ice-cream sold on a day did not exceed Rs. 22.80 nP. So it was not much of inconvenience. And if at all it was necessary, it could have been got from the main building which was only IOO ft. away.

SHRI KRISHNA CHANDRA: May I know, Sir, whether the gentleman who visited the dairy on that day was advised to get ice-cream from the other building?

SHRI A. M. THOMAS: I may submit, Sir, that we should not make a mountain of a mole. After all, the deep-freeze cabinet in that particular stall went out of order, and it was not also possible to replace it within a short time. We have got as many as 11 deep-freeze cabinets. They are of two makes out of which two cabir?ets were of a particular make which were purchased because of lower price. They were not truely dependab le. Unfortunately, that cabinet happened to be in this stall which has been close to "the milk dairy itself. The other products were being sold. Ice-cream could have been got, if there was any demand, from the main building. «

SHRI DAHYABHAI V. PATEL: I would like to ask whether the Central Cabinet of the Government of India is going into deep-freeze treatment. When is it coming out and what is the result of that?

SHRI A. M. THOMAS: Sir, I never thought that my friend was capable of that humour.